235

Bids for the Oil Fields

- 6782. SHRI AHMED MOHMEDBHAI PATEL: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:
- (a) whether Government have received 54 bids from 13 companies for oil fields offered under the second round of bidding upto the firs! week of April, 1994;
- (b) if so, what is the total number of companies both from India and foreign that have applied for bids;
- (c) if so, whether Government have offered medium and small fields for development by private parties in October, 1993;
- (d) what arc the oil fields that will be provided to private and foreign companies;
- (e) whether any final decision for providing oil fields to both foreign and Indian companies has been taken;
- (f) if not, by when a final decision is likely to be taken; and
- (g) to what extent oil production will be improved from these oil fjelds?

THE MINISTER OF STATE OF THE OF MINISTRY PETROLEUM AND NATURAL **GAS** (CAPT. **SATISH** SHARMA): (a) to (g) 8 medium sized and 33 small sized fields were offered in October 1993 under the Second round of bidding for development by India and foreign companies.

- 54 bids have been received from 30 companies for development of fields in this round by the last date for submitting bids i.e. 31st March, 1994.
- 11 foreign and 29 Indian companies hove submitted the bids.

The decision will be taken after negotiations with bidders.

The quantum of production of crude oil from these fields would depend on the reserves of hydrocarbons established in these fields.

Guidelines for Issue of Licences for Petrol Pumps and LPG Agencies

- 6783. SHRI **CHATURANAN** MISHRA: Will the Minister PETROLEUM AND NATURAL GAS be pleased to refer to the answer to Unstarred Question 4768 given in the Rajya Sabha on 27th April, 1994 and state:
- (a) what is the number and details of licences allotting petrol pumps and agencies for LPG distribution issued by each Oil Selection Board in each State during each of the last three years;
- (b) whether Government have received any complaints about rampent corruption in the issue of licences for allotment of petrol pumps and agencies for LPG distribution;
- (c) if so, the details of complaints received during the last three years and action taken thereon; and
- (d) what are the details of guidelines issued and procedure prescribed for the issue of licences for petrol pumps and agencies for LPG distribution?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH SHARMA): (a) During the last three years, 701 RO dealerships and 256 LPG distributorships have been allotted through Oil Selection Boards.

- (b) and (c) Complaints were received against the functioning of some Oil Selection Boards. Accordingly, tenures of Chairmen and Members of 7 OSBs have been terminated in March, 1994
- (d) Selection of dealers/distributors is made from amongst candidates meeting eligibility criteria relating to age, educational qualification, residence, income and multiple dealership norms.